

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. 140 of 2013 in DFR 646 of 2013

Dated : 28th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

BSES Yamuna Power Ltd.Appellant(s)

Versus

**Central Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant (s): Mr. Aashish Gupta
Mr. Paresh B. Lal

Counsel for the Respondent(s): Mr. Sachin Datta for R.2

ORDER

**I.A. 140 of 2013
(Appl. for condonation of delay)**

Mr. Sachin Datta undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **01.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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